

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 13-12-2007

Registration No. CCP-5/2007

Rahul Raman Applicant(s)

VERSUS

K. M. Chandra Shekhar & Ors. Respondent(s)

A copy of the ORDER dated 10-12-2007 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To

① Shri M.K. Verma, Adv.
② Shri Rohit Arya, Adv.

10.12.2007

Applicants by Shri R.K.

Verma.

Respondents by Shri Rohit
Arya, Sr. Adv. assisted by Shri Sanjay

Lal.

Heard the parties.

As directed in order dated
23.10.2007 affidavits have been filed
by the respondents and the order has
been complied with fully by issuing
notification dated 4.12.2007.

In view of the fact that the
order No. of this Tribunal has been
complied with fully by the respondents
the contempt petition is dismissed and
the notices issued are discharged. The
learned counsel for the applicant has
also confirmed that the required relief
has been given to him.

Sd/-

(A.K. Gaur) (Dr. G.C. Srivastava)

JM

Sd/-

VC

Recd
20-12-2007
13-12-2007